

ITEM NO.30

COURT NO.1

SECTION PIL-W

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

CONMT.PET.(C) No. 1653/2018 in W.P.(C) No. 412/2016

GAURAV KUMAR BANSAL

Petitioner(s)

VERSUS

MR.DINESH KUMAR & ORS.

Respondent(s)

(IA No. 107760/2021 - APPROPRIATE ORDERS/DIRECTIONS IA No.107762/2021 - EXEMPTION FROM FILING AFFIDAVIT IA No. 84969/2021 - EXEMPTION FROM FILING AFFIDAVIT IA No. 23289/2019 - EXEMPTION FROM FILING O.T. IA No. 24260/2020 - EXEMPTION FROM FILING O.T. IA No. 35579/2019 - EXEMPTION FROM FILING O.T. IA No. 31994/2019 - EXEMPTION FROM FILING O.T. IA No. 24258/2020 - EXEMPTION FROM PERSONAL APPEARANCE IA No. 122705/2018 - PERMISSION TO APPEAR AND ARGUE IN PERSON IA No. 196981/2019 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

WITH

MA 2352/2018 in W.P.(C) No. 412/2016 (PIL-W)
(FOR APPROPRIATE ORDERS/DIRECTIONS ON IA 86502/2021 FOR EXEMPTION FROM FILING AFFIDAVIT ON IA 86503/2021)

Date : 27-01-2023 These matters were called on for hearing today.

CORAM : HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE DIPANKAR DATTA

For Petitioner(s) Petitioner-in-person

For Respondent(s) Mr. Mahfooz Ahsan Nazki, AOR
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Mr. vatsal Joshi, Adv.
Mr. Bhuvan Kapoor, Adv.
Mr. T. Bhaskar Gowtham, Adv.
Mr. Krishna Kant Dubey, Adv.
Mr. Varun Chugh, Adv.
Mr. Shreekant N Terdal, Adv.

Mr. D. Kumanan, AOR
Mr. Sheikh F Kalia, Adv.
Ms. Divya Singh, Adv.
Ms. Deepa S., Adv.

**UPON hearing the counsel the Court made the following
O R D E R**

- 1 The affidavit which has been filed by the Joint Secretary in the Department of Empowerment of Persons with disabilities (Divyangjan) in the Ministry of Social Justice and Empowerment indicates that the Dashboard, as envisaged in the

previous order has been set up and 31 States/Union Territories have filled up the date on the Dashboard.

- 2 States of Jharkhand and Uttarakhand and the Union Territories of Lakshadweep, Puducherry and Dadra and Nagar Haveli are yet to supply information.
- 3 We direct the above remaining States/Union Territories to ensure that the requisite information is uploaded within two weeks.
- 4 List on 17 February 2023.

(GULSHAN KUMAR ARORA)
AR-CUM-PS

(SAROJ KUMARI GAUR)
ASSISTANT REGISTRAR